

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 29.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA 206/14	TP 296/16	Hearing	621A	Needles Marketing Pvt. Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1) G. NAGARAJU
P.C. of CP 4025
9844318278
Needless Marketing
P. Mr.
G. Nagaraj

PCS for petitioner is present. He has filed application for condonation of delay in paying the compounding fee.

Registry is directed to check and put up.

List it on 19.07.2017.

MEMBER (J)

MEMBER (T)